

F.No.Z-16016/2/2017-Estt. 9188
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, GPO Complex, 'C' Block, INA,
New Delhi - 110023

Dated: 26th July, 2018

**INTERVIEW FOR ENGAGEMENT OF CONSULTANTS ON CONTRACT BASIS
IN THE NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS**

The National Human Rights Commission proposes to hold a walk-in-interview to draw a panel of retired persons suitable for engagement as Consultants on contract basis against the sanctioned post of Section Officer. The engagement is not on regular basis, but shall be on temporary basis for short durations on consolidated lump-sum contractual payment as per requirement from time to time. The candidates will have no right to claim for continuation or for regular employment in the Commission. Details of post, eligibility criteria, remuneration and terms and conditions of the engagement are given hereunder:-

Name of post:- Consultant (Section Officer) on contract basis

Eligibility criteria	Retired Section Officers or equivalent from Central Govt./State Government/Autonomous Bodies, not above 62 years of age, having at least 10 years working experience in Establishment/RTI/Legal matters.
Age	Not more than 62 years of age
Remuneration	Rs.36,000/- per month (Rupees Thirty six thousand only) per month.
Tenure	This contractual appointment is on need based and for a limited period. The initial engagement would be for a period of 3/6 months which can be extended/curtailed subject to satisfactory performance of the individual and requirement of the Commission.
General conditions	The assignment is on full time basis and the candidates appointed will be required to attend the office on all the working days or on holidays, if required, on account of exigencies of work, for which no additional remuneration/leave will be paid. All rules and regulations with regard to discipline, conduct, punctuality applicable to the regular employees of the Commission shall also be applicable on you during the period of the contractual engagement.
Selection	The appointment will be made on the recommendations of a Selection Committee constituted for this purpose. The short listed candidates will be called for a personal interview by the Selection Committee.

2. Interested candidates fulfilling the eligibility criteria mentioned against above may send their Bio-Data in the enclosed proforma at **Annexure-I** by hand or by e-mail to the **Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023 (nhrcestt@nic.in) on or before 5.00 P.M. of 10th August, 2018.** The walk-in-interview is proposed to be held on 14th August, 2018 at 3.00 P.M. at the Commission's above office address. Details of short listed candidates shall be displayed in the website of the Commission nhrc.nic.in on 13th August, 2018.

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3. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.
4. Application not in the prescribed performa shall be summarily rejected. Attending interview shall not confer the candidates any right for empanelment.
5. Candidates who had applied earlier against Commission's notification dated 22nd March, 2018 **need not apply again.**
5. No TA/DA shall be paid for attending the Walk-in-interview.



(D.M. Tripathy)

Under Secretary (GA)

011-24663279

nhrcestt@nic.in

Encl: Annexure-I

APPLICATION FOR CONSIDERING ENGAGEMENT AS CONSULTANT (SECTION OFFICER) IN THE NATIONAL HUMAN RIGHTS COMMISSION ON CONTRACT BASIS

Name -

Date of Birth -

Present Address -

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Telephone No. -

Mobile No. -

email ID -

Educational Qualifications-

Date of entry into Govt. Service
end brief service/experience

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Date of retirement with name
of organization, details of last
pay drawn etc.

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Working experience -

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Date

(Signature with name)